

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA)No.7/Chd/Hry/2017

In the matter of:

SCHEME OF AMALGAMATION BETWEEN

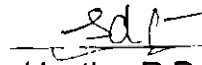
M/s Cotys Buildcon Pvt. Ltd. & Ors. ...Applicant/Transferror companies

With

M/s Pariksha Builders & Developers Pvt.Ltd. ...Applicant/Transferee Co.

Present: Mr. Praveen Gupta, Advocate for the applicants.

On request, adjourned to 14.07.2017


(Justice R.P.Nagrath)
Member (Judicial)

June 01, 2017

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